

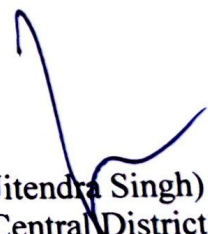
18.07.2020

Present: Shri Rajiv Kapur, ld. counsel for plaintiffs (**presence secured through electronic mode**).

Shri Arun Aggarwal, ld. counsel for D-1 (**presence secured through electronic mode**).

The matter is fixed for final arguments. However, ld. counsel for D-1 requests for an adjournment due to many deaths in his vicinity due to spate of covid-19 cases. In view of the same, the matter stands adjourned.

Be listed for final arguments on **18.08.2020 at 12.30 PM** through video conferencing or physically if suspension of physical working is revoked. Ld. counsels for the parties are at liberty to file written arguments before next date of hearing through electronic mode.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619671/16
Arya Anathalya V/s Arun Kumar Sharma

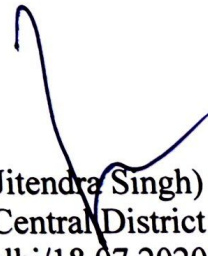
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619662/16
Arya Anathalya V/s Sanjay Walia

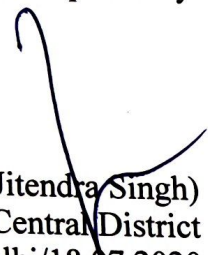
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619659/16
Arya Anathalya V/s Vinod Kumar

18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18/07.2020

CS DJ No. 619669/16
Arya Anathalya V/s Hakim Azmal Khan

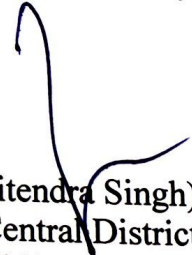
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619664/16
Arya Anathalya V/s Dharmidhar

18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).

None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619670/16
Arya Anathalya V/s Anup Sood

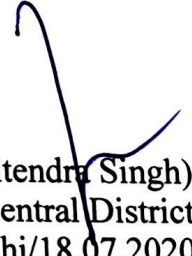
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619675/16
Arya Anathalya V/s H.M. Linga

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619663/16
Arya Anathalya V/s Jagdish

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).

Shri Mohit Madan, ld. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619661/16
Arya Anathalya V/s Surrender Chand

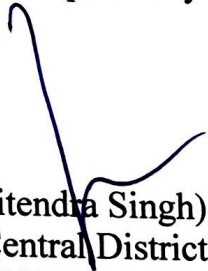
18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619673/16
Arya Anathalya V/s Vimal Jain

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619672/16
Arya Anathalya V/s I.K. Sabarwal

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).

None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619665/16
Arya Anathalya V/s Daya Nand

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

18.07.2020

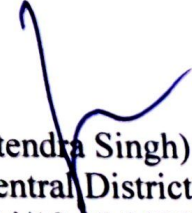
Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).

Shri S.K. Vashisht, Id. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, Id. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619667/16
Arya Anathalya V/s Ganesh Kamoji


18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
Shri Mohit Madan, ld. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619666/16
Arya Anathalya V/s Naveen Manchanda

18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).

Shri Mohit Madan, Id. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, Id. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619655/16
Arya Anathalya V/s Ganesh

18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).

Shri Mohit Madan, Id. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, Id. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619457/16
Arya Anathalya V/s Sanjay Bohra


18.07.2020

Present: Shri Tushar Rao, Id. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, Id. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619459/16
Arya Anathalya V/s Rajinder

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).

Shri Mohit Madan, ld. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 620928/16
Patel Packers Vs. Arya Anathalya

18.07.2020

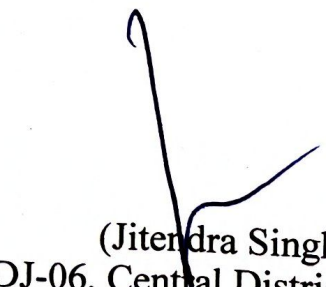
Present: Shri S.K. Vashisht, ld. counsel for plaintiff **(presence secured through electronic mode).**

Shri Tushar Rao, ld. counsel for defendant **(presence secured through electronic mode).**

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619460/16
Arya Anathalya V/s Sharad

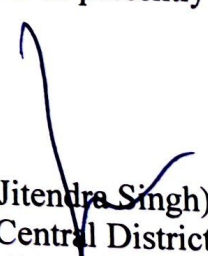
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619205/16
Arya Anathalya V/s Pawan Taneja

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619657/16
Arya Anathalya V/s Amit Miglani

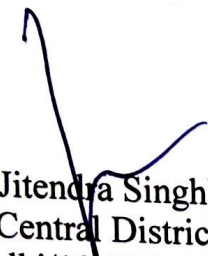
18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
Shri Mohit Madan, ld. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.


(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619656/16
Arya Anathalya V/s Vimal

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).
None for defendant.

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant could not be established. In view of the same, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020

CS DJ No. 619674/16
Arya Anathalya V/s Devender

18.07.2020

Present: Shri Tushar Rao, ld. counsel for plaintiff (**presence secured through electronic mode**).

Shri Mohit Madan, ld. counsel for defendant (**presence secured through electronic mode**).

The matter is fixed for arguments on preliminary issue as well as arguments on pending applications, if any.

There are 23 other connected cases, listed for today. Record reveals that a common preliminary issue has been framed in all the connected matters. The court staff informs that despite efforts, contact with Shri B.R. Sharma, ld. counsel for defendant in some connected matter, could not be established. In the absence of Shri B.R. Sharma, ld. counsel for defendant, the arguments on the preliminary issue cannot be concluded and therefore, the matter stands adjourned.

Be listed for arguments on preliminary issue as well as arguments on pending applications, if any on **28.11.2020**. Longer date is given as presently this court is dealing with more than 1900 cases.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/18.07.2020